

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.145/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		Tirumala Infrabuild Pvt.Ltd. & Ors.-Versus-IDIO Construction & Industries Pvt.Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|------------------------------------|------------|--------------------|
| 1. | MR SURENDRA KUMAR (Advocate) | Petitioner | } Ruce
19/01/18 |
| 2. | MR. NILANJAN CHATTERJEE (Advocate) | | |

- | | | | |
|----|--------------------------|---------------------------------------|----------------|
| 1. | KULDIP MALLIK, Adv. | } For the Respondent
Nos. 1, 2 & 5 | } Q
19.1.18 |
| 2. | URMILA CHAKRABORTY, Adv. | | |

19.01.2018 (S.No.115) – Tirumala Infrabuild.

ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondents are present.

Matter is part heard.

List on 16.02.2018 at 12.00 noon,



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)